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Title: Consideration of amendments made by Rajya Sabha to the Regional Rural Banks (Amendment) Bill, 2014. (Amendments agreed to motion moved to agree with amendments)

HON. DEPUTY SPEAKER: Now, Item No.23, Hon. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to move:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Regional Rural Banks Act, 1976, be taken into consideration."

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure "2014", the figure "2015" be *substituted*.

HON. DEPUTY SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Regional Rural Banks Act, 1976, be taken into consideration."

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure "2014", the figure "2015" be *substituted*.

The motion was adopted.

HON. DEPUTY SPEAKER: We shall now take up each amendment made by Rajya Sabha to the Bill.

ENACTING FORMULA

HON. DEPUTY SPEAKER: The question is:

"That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*."

The motion was adopted.

CLAUSE 1

HON. DEPUTY SPEAKER: The question is:

"That at page 1, line 2, *for* the figure "2014", the figure "2015" be *substituted*."

The motion was adopted.

SHRI JAYANT SINHA: I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

HON. DEPUTY SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.

14.29 hrs